

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**Hearing by Video Conferencing**

**O.A. No.060/762/2021**



Chandigarh, this the 6<sup>th</sup> day of August, 2021

**HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

**HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

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1. Amar Chand S/o Sh. Ghania Ram, presently working as a Khalasi Helper at Northern Railway Station Amritsar. (Aged 62 years), Pin Code-143001.

2. Joginder Singh S/o Sh. Malkiat Singh, presently working as a Khalasi Helper at Northern Railway Station Amritsar. (Age 53 years) Pin Code-143001.

3. Parvinder Singh S/o Sh. Jogdish Singh, presently working as a Khalasi Helper at Northern Railway Station Amritsar. (Aged 57 years) Pin Code – 143001.

4. Jagdish Raj c/o BSNL Exchange Road Security, Malgaon, Goa presently working as Khalasi Helper at Northern Railway Station Amritsar. (Aged 54 years ) Pin Code-143001.

**...Applicants**

(BY ADVOCATE: Sh. Vishal Aggarwal)

**VERSUS**

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi. Pin Code 110001.



2. Senior DPO, Northern Railway, Divisional Railway Manager Office, Ferozepur Cantt., District Ferozepur. Pin Code - 152001.

**...Respondents**

**O R D E R(Oral)**

**Per: SURESH KUMAR MONGA, MEMBER (J):**

1. Learned counsel for the applicants wishes to withdraw the present Original Application with liberty to file individual separate Original Applications on behalf of the applicants.
2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA)**  
**Member (A) Member (J)**

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